RAJASTHAN HIGH COURT

PA/RG/Misc./2020/

Date - 15.07.2020

NOTIFICATION

Samples of Court Staff at Rajasthan High Court Jodhpur and Jaipur Bench for Covid-19 were taken and few court staff at both the places have been found positive. Sampling of remaining court staff and Advocates is in the process and the reports are likely to be received by 19.07.2020. Therefore, the functioning of Courts and Offices in Rajasthan High Court, Jodhpur and Jaipur Bench would remain suspended from 16.07.2020 to 19.07.2020 and the same would resume from 20.07.2020 in terms of Notification No. PA/RG/Misc./2020 /972 dated 12.06.2020 with following modifications:-

- (1) Hearing of the matters shall be permitted both through physical appearance and video conferencing. In a case, hearing may be conducted simultaneously through physical appearance and video conferencing. Learned Advocates or parties-in-person opting for video conferencing would intimate the Court Master concerned at least one day in advance.
- (2) There will be no separate time slot for hearing of cases through video conferencing. Such cases would be taken up as per their turn in the cause list. Learned Advocates/Parties-in-person would remain ready for video conferencing well in advance according to the Display Board.

The functioning of Subordinate Courts/Special Courts/ Tribunals shall continue as per Circular No. PI/2020/20 dated 12.06.2020.

By Order

REGISTRAR GENERAL

No. PA/RG/Misc./2020/1140

Date -15.07.2020

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- 2. P.S. to All Hon'ble Judges, Rajasthan High Court.
- 3. The Registrar General, Rajasthan High Court.
- 4. Advocate General, Rajasthan.
- 5. Addl. Solicitor General, Rajasthan.

- 6. The Chairman, Bar Council of Rajasthan.
- 7. President, Rajasthan High Court Advocates' Association, Jodhpur.
- 8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
- 9. President, Rajasthan High Court Bar Association, Jaipur.
- 10. President, the Bar Association, Jaipur
- 11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. At New Delhi.
- 12. Member Secretary, Rajasthan State Legal Services Authority.
- 13. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 14. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

REGISTRAR GENERAL